

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 09-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SESSIONS CASE	100519/2019	The State of Maharashtra - Azad Maidan Police Station Vs Mohd. Abdul Rashid Ansari and Ors. 01	APP
<u>STATEMENT US 313 CR.P.C.</u>				
2	SPL CASE ACB	100074/2015	The State ACB BMU Vs Balnath Thakaji Kardile	
<u>EVIDENCE PART HEARD</u>				
3	SESSIONS CASE	100570/2019	The State of Maharashtra - Shivaji Park Police Station Vs Rakesh Sundar Vankhede	APP
4	SESSIONS CASE	100593/2019	The State of Maharashtra - Nagpada Police Station Vs Asif Adam Kalwatar and Ors. 03	APP
<u>CHARGE</u>				
5	SESSIONS CASE	100172/2019	The State of Maharashtra - Antop Hill Police Station Vs Akbar Ajgar Malik @ Akbar Tamatarwala	APP
6	SESSIONS CASE	100614/2019	The State of Maharashtra - Kherwadi Police Station Vs Fedrick Anthony Walodo	PP
7	SESSIONS CASE	100735/2019	The State of maharashtra - Dadar police Station Vs Nilesh kailash sonakar	PP
<u>STEPS</u>				
8	MISC APPLN ACB	101649/2019	The State of Maharashtra Anti Corruption Bureau Vs Shivaji Bhagwantrao Talekar and Anr	
<u>REPORT</u>				
9	SESSIONS CASE	100567/2012	The State GBCB,CID,BKC Vs Alur K.Gokulan and 11 other	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	100836/2013	The State Bhandup P. Stn. Vs Kiran Ramniklal Shah	
11	SESSIONS CASE	100588/2019	The State of Maharashtra - Shivaji Park Police Station Vs Mohd. Musa Shoukatali Shaikh	APP
12	SESSIONS CASE	100969/2019	The State of Maharashtra - R.A.K. Marg Police Station Vs Omkar Rajaram Deshmukh and Ors. 01	APP
13	MISC APPLN ACB	101648/2019	The State of Maharashtra Anti Corruption Bureau Vs Ajay Kumar jain and Anr	
<u>RETURN OF NOTICE</u>				
14	SESSIONS CASE	100877/2019	The State of Maharashtra - Antop Hill Police Station Vs Suresh Raju Devendra @ Kidni Surya @ Murgan	APP
<u>CROSS-EXAMINATION</u>				
15	SPL CASE ACB	100080/2013	ACB Vs Amol Madhukar Sawant and another	
16	SPL CASE ACB	100026/2018	The State ACB Vs Mahendrapratap Kashinath Yadav	

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Criminal Cause List Dated 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SESSIONS CASE	100944/2019	The State of Maharashtra - Mulund Police Station Vs Akshay Kishor Wanage	APP
<u>HEARING</u>				
2	SESSIONS CASE	100737/2015	BHANDUP POLICE STATION. Vs VIVEK SHIVMURAT CHAUHAN	
3	SESSIONS CASE	100160/2016	KHAR POLICE STATION. Vs DAVID IFEKA OZOR @ OKUCHUKU AND ANOTHER 01	
4	SESSIONS CASE	100479/2016	THE STATE OF TROMBAY POLICE STATION. Vs LAXMAN RUPAJI JANKAR AND ORS.09	
<u>EVIDENCE PART HEARD</u>				
5	SESSIONS CASE	100775/2015	VAKOLA POLICE STATION. Vs RAJAN RAJESH KHATIK AND ORS.03.	Adv. Kashid for all
6	SESSIONS CASE	100770/2015	CHUNABHATTI POLICE STATION. Vs SMT. MADINA BANO MOHD.SIRAJ KHAN AND ORS.02	
Sub Matter: SESSIONS CASE/0100078/2016				
7	SESSIONS CASE	100078/2016	THE STATE OF CHUNABHATTI POLICE STATION. Vs IRSHAD JAMILUDDIN SHAIKH AND ORS.04	
(Main Matter SESSIONS CASE/0100770/2015)				
8	SESSIONS CASE	100244/2018	The State of MCT Railway Police Station Vs Istiyak Ahmed Nisar Khan	

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SESSIONS CASE	100759/2018	The State of Maharashtra Trombay Police Station Vs Imran Mohd. Salim Shaikh @ Immo and Others	APP
10	SESSIONS CASE	100175/2019	The State of Maharashtra - Antop Hil Police Station Vs Anujkumar Shivpujan Singh and Ors. 01	APP
<u>EVIDENCE</u>				
11	SPL CASE ACB	100108/2017	The State of ACB Vs Satappa Shripal Unhalkar	
12	SPL CASE ACB	100076/2018	The State of ACB BMU Vs Raju Ganesh Pillai	
13	SPL CASE ACB	100083/2018	The State of A.C.B., B.M.U. Vs Ganapati Subrao Salamvade and others	
<u>CHARGE</u>				
14	SPL CASE ACB	100022/2018	The State of ACB, BMU Vs Vidyadhar Sharad Kadam	
(Main Matter REMAND APPLN ACB/0100747/2017)				
<u>APPEARANCE</u>				
15	SESSIONS CASE	100445/2020	The State of Maharashtra - Bhoiwada Police Station Vs Sachin Samuel Pawar	APP
16	SPL.CASE	100556/2020	The State of Maharashtra through ACB/BMU Mumbai Vs Sameer Madhukar Wadekar	PP
<u>RETURN OF NOTICE</u>				
17	SESSIONS CASE	100596/2017	The State Bandra Railway Police Station Vs Prem Lognadan Devendar and other	

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S.No.	Case Type	Case No.	Title	Name of Advocate
18	SPL.CASE	100388/2020	The State- ACB BMU Vs Rajendra Shankar Sonvane	
<u>CROSS-EXAMINATION</u>				
19	SPL CASE ACB	100009/2017	The State ACB BMU Vs Surendra Bhikaji Mourya	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 07-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
EVIDENCE				
1	SPL CASE ACB	100007/2016	The State ACB BMU Vs Hemraj Parshuram Bamne	
2	SPL CASE ACB	100060/2017	The State of Maharashtra Vs Sanjay Narayan jadhav and anr	
(Main Matter REMAND APPLN ACB/0100023/2015)				
3	SESSIONS CASE	100301/2018	The State of Bandra Railway Police Station Vs Mohd. Dilshad Mohd. Irshad Shaikh @ Papu	
4	SESSIONS CASE	100077/2019	The State of Khar Police Station Vs Mohd. Asgar Nurulhoda Ali	APP
5	SESSIONS CASE	100194/2019	The State of Maharshtra - Kurla Police Station Vs Mohd. Iqbal Abdul Wahab Khan	APP
6	SESSIONS CASE	100581/2019	The State of Maharashtra - RCF Police Station Vs Alankar Prabhakar Mahulkar	APP
7	SESSIONS CASE	100711/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Manoj Bholu Sansi	PP
CHARGE				
8	SESSIONS CASE	100354/2013	The State Sakinaka P St Vs Naseem Salim Ahmed Shaikh and 22 ors	
9	SPL CASE ACB	100044/2018	STATE GOVERNMENT ACB Vs Rajesh Santoshkumar Dhole	
10	SESSIONS CASE	100858/2019	The State of Maharashtra - Vakola Police Station Vs Rajesh Mangala Singh and Ors. 03	APP

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Criminal Cause List Dated 07-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
11	SESSIONS CASE	101985/2019	The State of Maharashtra - Vakola Police Station Vs Dharmendra Purushottam Singh and Ors. 01	APP
12	SESSIONS CASE	102027/2019	The State of Maharashtra - Worli Police Station Vs Shshikant Anant Otakvkar and others 01	APP
<u>COMPLIANCE</u>				
13	SPL CASE ACB	100056/2018	The State of ACB BMU Vs Pravin Badrinaryan Mudhanda	
14	SESSIONS CASE	100795/2018	The State of Maharashtra- Mahim Police Station Vs Dinesh Laxman Narkar	APP
<u>REPORT</u>				
15	MISC APPLN ACB	100006/2002	Sanjiv Chimbalkar Vs Manohar Joshi	
16	MISC APPLN ACB	100403/2020	Sanjeev Bhalchandra Rahate Vs The State of Maharashtra ACB	Sharad Mulik
<u>RETURN OF NOTICE</u>				
17	MISC APPLN ACB	101545/2019	The State of Maharashtra Anti Corruption Bureau Vs Harishchandra Shyamcharan Mishra and Others	
18	MISC APPLN ACB	101645/2019	The State of Maharashtra Anti Corruption Bureau Vs Babanrao Shankar Gholap and Anr	

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COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 06-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100019/2017	The State ACB BMU Vs Madhav Damodar Rawade	APP
(Main Matter REMAND APPLN ACB/0100006/2016)				
2	SPL CASE ACB	100078/2017	STATE GOVERNMENT OF ACB, BMU Vs Ujjwala Dinkar Kumbhar and another	
3	SESSIONS CASE	100518/2019	The State of Maharashtra - Kurla Police Station Vs Abdula Mohd. Ismile Khan	APP
4	SESSIONS CASE	100520/2019	The State of Maharashtra - Gavdevi Police Station Vs Imran Mohd. Akhtar Shaikh and Ors. 01	APP
5	SESSIONS CASE	100552/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohd. Faizan Ijaj Ahamad and Ors. 01	APP
<u>ORDER</u>				
6	MISC APPLN ACB	100362/2020	Nitin Sadanand Kadam Vs The Superintendent of Police, ACB	Yogiraj B. Purwant
<u>APPEARANCE</u>				
7	MISC APPLN ACB	100715/2020	State of Maharashtra through ACB, BMU, Mumbai Vs Atul Bhalchandra Kulkarni and 9 others	APP Ramesh Siroya

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Criminal Cause List Dated 05-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>CHARGE</u>				
1	SPL.CASE	100039/2007	State of Maharashtra Vs Chandresh Chimanlal Shah	A. P. P. adv. Malvankar
<u>CROSS-EXAMINATION</u>				
2	SPL CASE ACB	100060/2013	The State ACB BMU Vs Nazim Mohd.Yusuf shaikh and 1 other	
3	SPL CASE ACB	100025/2015	The State ACB Vs Sarala Sachin Khatavkar	
4	SPL CASE ACB	100081/2015	The State ACB BMU Vs Kamlesh Sharad Chaukkar	
<u>HEARING</u>				
5	MISC APPLN ACB	100821/2020	The State (E.O.W) Vs Manikrao Mohanrao Patil and 74 Others	PP
<u>STATEMENT US 313 CR.P.C.</u>				
6	SESSIONS CASE	100544/2019	The State of Maharashtra - BKC Police Station Vs Sahida Dilshad Rajput	APP
<u>EVIDENCE PART HEARD</u>				
7	SPL CASE ACB	100030/2016	The State ACB BMU Vs Mukesh Namdeo Vasnik	
(Main Matter REMAND APPLN ACB/0100004/2016)				
8	SPL CASE ACB	100056/2016	The State ACB BMU Vs Anjum Noorulhasan Nevrekar	
(Main Matter REMAND APPLN ACB/0100001/2016)				
<u>COMPLIANCE</u>				
9	SESSIONS CASE	100680/2015	The State Mulund Police Station Vs Gurunath Laxman Gawli	
Sub Matter: SESSIONS CASE/0100278/2016				

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10	SESSIONS CASE	100278/2016	THE STATE OF MULUND POLICE STATION. Vs PAKIRAJ WILSON NADAR	
(Main Matter SESSIONS CASE/0100680/2015)				
11	SESSIONS CASE	100153/2018	The State of V.P.Road Police Station Vs Shailesh Anil Jain and others 5	
12	SPL CASE ACB	100090/2018	The State of ACB Vs Mahesh Arjandas Motwani and another 1	PP
<u>APPEARANCE</u>				
13	SESSIONS CASE	102013/2019	The State of Maharashtra - Govandi Police Station Vs Prabhakar Madhukar Somvanshi	APP
14	SESSIONS CASE	102045/2019	The State of Maharashtra - Parksite Police Station Vs VinodKumar Ramkaran Gupta and others 03	APP
<u>REPORT</u>				
15	SPL CASE ACB	100071/2013	The State ACB BMU Vs Suyog Shantaram Jakhadi	
<u>REPORT OF NOTICE</u>				
16	SESSIONS CASE	101980/2019	The State of Maharashtra - Shahu Nagar Police Station Vs Sheela Girish Kakde	
